

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.07.2024** THROUGH VIDEO CONFERENCE

---

**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**IN THE MATTER OF** : P B Radhakrishnan  
Vs  
Deleo Construction Pvt Ltd

**MAIN PETITION NUMBER** : CP/18/IB/2018

**(IA/MA) APPLICATION NUMBERS**

IA(DIS)/19CHE)/2024

---

**ORDER**

Present: Mr. C.J.Sathish Kumar, Ld. Counsel for Liquidator.

This application has been filed seeking dissolution of the Corporate Debtor in liquidation.

Synopsis along with Form-H filed.

Arguments partly heard.

List the application for further hearing on **01.08.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**